Serial No. 01 3rd supplementary

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

EMG-WP (C) No. 27/2020 (O &M) (Through Audio Calling)

Vivek Bhan and others

...Petitioner(s)

Through:- Mr. Vivek Sharma, Advocate (Through Audio Call, 9419141497)

v/s

Union Territory of J&K and others

....Respondent(s)

Through:-

Coram: HON'BLE MR. JUSTICE RAJESH BINDAL, JUDGE

ORDER

Learned counsel for the petitioners submitted that he be permitted to withdraw the present writ petition with liberty to approach the Central Administrative Tribunal (CAT).

Ordered accordingly.

(RAJESH BINDAL) JUDGE

Jammu 28.05.2020 Paramjeet

Whether the order is speaking: Yes/No. Whether the order is reportable: Yes/No.